

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00222/2019
Chandigarh, this the 22nd day of August, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

...
Gobind Singh, aged 57 years son of Gurdev Singh resident of House No. 661, Ward No. 2, Ghumar Basti, Sangrur, District Sangrur – 148001 PA (HO), Sangrur – 148001 (Group C)

....
....Applicant

(Present: Applicant in person)

Versus

1. Union of India through its Secretary, Ministry of Communication and IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Postmaster General, Punjab Circle, Sandesh Bhawan, Sector 17/E, Chandigarh – 160017.
3. Asstt. Postmaster General (Staff) Punjab Circle, Sector 17 E, Chandigarh – 160017.
4. Supdt. of Post Offices, Sangrur Division, Sangrur – 148001.

....
Respondents

(Present: Mr. V.K. Arya, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Applicant, who is present in person, submitted that this O.A. has been rendered infructuous as his grievance has been redressed by the respondents, and it may be disposed of as such, to which learned counsel for the respondents does not raise any objection.
2. Ordered accordingly.

(A.K. BISHNOI)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 22.08.2019